

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

Sb/

Archana yadav

Shivani chawla

[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 35- M/s Abycons Textiles Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 09.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

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O.A. No. 622 of 2024

IN THE MATTER OF:

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 35, M/S ABYCONS TEXTILES
PVT. LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Abycons Textiles Pvt. Ltd., Respondent No. 35, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 35 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 09.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN allege non-compliance on certain grounds, including suspicion of dilution, reduced pollution parameters, and logbook discrepancies
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with

all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent maintains proper records of its operations, including effluent data and water consumption logs. The answering respondent clarified in its reply to the SCN that the observed parameters are in line with the nature of operations conducted at the unit, and no bypass arrangement or unauthorized discharge exists. The inference of dilution or non-compliance is not based on conclusive evidence.
- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks

related to freshwater consumption and effluent generation are updated regularly.

- 4.7. That to further validate compliance, the answering respondent has undertaken third-party independent testing to verify that its PETP meets all prescribed norms. The answering respondent has also engaged environmental consultants to enhance internal compliance mechanisms and ensure adherence to all environmental standards.
- 4.8. That the answering respondent holds a valid Consent to Operate (CTO) issued by HSPCB, which remains in force until 30.09.2024. The answering respondent has applied for a No Objection Certificate (NOC) from the Haryana Water Resource Authority (HWRA), and the same is presently under process. The respondent has also been granted authorization for the generation, collection, storage, and transportation of hazardous waste under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
- 4.9. That the answering respondent respectfully submits the following specific discrepancy in the Joint Committee Inspection Report:
 - (a) Section B – Consent/NOC Section (Row pertaining to Consent to Operate validity for Air and Water): The inspection report incorrectly records the validity of the Consent to Operate (Air and Water) as from 04.09.2020 to 30.09.2024. However, the correct validity period is from 01.10.2024 to 30.09.2029, as per the latest CTO issued by the Haryana State Pollution Control Board. The continued reliance on outdated consent validity is

misplaced and does not reflect the actual compliance status of the unit.

- 4.10. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.11. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.12. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

- 4.13. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.14. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 35- M/s Abycons Textiles Pvt. Ltd.

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AFFIDAVIT

I, Anil Kumar Jain S/o Late Shri K. L. Jain, aged about 44 years R/o E-169, Sector-14, Rohini, Prashant Vihar, North West Delhi -110085, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 35, M/s Abycons Textiles Pvt. Ltd., having its office at plot no. 685, Phase-2, HSIIDC barhi, Ganaur, Sonipat, Haryana - 131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.





For Abycons Textiles Pvt. Ltd,

Handwritten signature

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at _____ on this 25 FEB 2025 day of _____ 2025.



For Abycons Textiles Pvt. Ltd

Handwritten signature

DEPONENT Director



ATTESTED

Handwritten signature
Notary Public/Delhi

25 FEB 2025

ABYCONS TEXTILES PVT LTD

**Plot No. 685, Phase-II, HSIIDC Barhi,
GANAUR, SONIPAT, HARYANA-131101**

To

The Regional Officer
Haryana State Pollution Control Board
Sonipat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974,prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir,

With reference to the letter no HSPCB/SR/2025/2711-12 dated 02.01.2025 received on dated 27.02.2025, it is mentioned that we agree to the statement that the unit was inspected on 09.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in the process of dyeing, printing, and finishing.

***Though, at the time of inspection some discrepancies was observed that has been fulfilled below:-**

Respected sir,

With reference to the letter no HSPCB/SR/2025/2711-12 dated 02.01.2025 received on dated 27.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 09.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in the process of dyeing, printing, and finishing.

Though, at the time of inspection some discrepancies were observed that has been fulfilled below:-

1. It is mentioned that we have maintaining the logbook for fresh water consumption, effluent generation and effluent discharge log book.
2. It is mentioned that there is no sort of dilution in the process; at the day of inspection the light colours were being dyed. Moreover, we use eco-friendly enzymes that balance out the prescribed parameters.
3. As stated above, we have been consistently using eco friendly enzymes that balance out the prescribed parameters.

* We have attached a logbook format so that it could be maintained significantly, we request to approve the same.

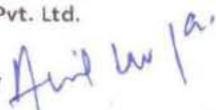
* Moreover, we have mentioned the basic details as email abyconstextiles@gmail.com and mobile no 9810127911 to deal with correspondence timely.

Concluding the above, it is requested that the show cause notice may be treated as withdrawn.

Thank you

Yours faithfully
For Abycons Textile Pvt. Ltd.

Authorized Signatory



2070

LFG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS TEXTILE Private Ltd PLOT NO. 685

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE		REMARK
	ON	OF	Alum	LIME	POLY	ON	OFF			ON	OFF		Sludge		
01-Jan-25	7:00	19:00	7kg	12kg	200g	299865	299895	30	7.03	5251	5259	60	-		
02-Jan-25	7:00	19:00	8kg	12kg	250g	299895	299926	31	7.02	5259	5263	62	-		
03-Jan-25	7:00	19:00	2kg	12kg	200g	299926	299937	11	7.04	5263	5274	63	-		
04-Jan-25	-	-	-	-	-	-	-	-	-	-	-	-	170kg		Sunday, P/e
05-Jan-25	-	-	-	-	-	-	-	-	-	-	-	-	-		
06-Jan-25	7:00	19:30	9kg	12kg	250g	299937	299957	20	7.07	5274	5284	71	-		P/e
07-Jan-25	7:00	19:00	8kg	11kg	250g	299957	299994	37	7.08	5284	5295	25	-		P/e
08-Jan-25	7:00	19:00	7kg	10kg	250g	299994	300023	29	7.06	5295	5302	77	-		P/e
09-Jan-25	7:00	19:00	6kg	10kg	200g	300023	300046	23	7.04	5302	5309	56	-		P/e
10-Jan-25	-	-	-	-	-	-	-	-	-	-	-	-	-		P/e
11-Jan-25	7:00	19:00	8kg	11kg	250g	300046	300078	32	7.07	5309	5317	86	-		P/e
12-Jan-25	-	-	-	-	-	-	-	-	-	-	-	-	-		Sunday
13-Jan-25	7:00	-	-	-	-	300078	300078	-	-	5317	-	-	-		P/e
14-Jan-25	7:00	19:00	8kg	12kg	250g	300078	300114	36	-	5317	5322	129	-		P/e
15-Jan-25	7:00	19:00	8kg	10kg	200g	300114	300142	33	-	5322	5325	68	-		P/e
16-Jan-25	-	-	-	-	-	300142	-	-	-	5325	-	-	-		P/e
17-Jan-25	7:00	19:00	8kg	10kg	250g	300142	300181	39	7.08	5325	5346	91	-		P/e
18-Jan-25	7:00	19:00	9kg	11kg	250g	300181	300216	35	7.05	5346	5356	100	95kg		P/e
19-Jan-25	-	-	-	-	-	-	-	-	-	-	-	-	-		Sunday
20-Jan-25	7:00	19:00	10kg	12kg	250g	300216	300249	33	7.06	5356	5368	115	-		P/e
21-Jan-25	7:00	19:00	10kg	10kg	200g	300249	300280	31	7.07	5368	5376	85	-		P/e
22-Jan-25	7:00	19:00	12kg	12kg	200g	300280	300305	25	7.08	5376	5385	91	-		P/e
23-Jan-25	-	-	-	-	-	300305	-	-	-	5385	-	-	-		P/e
24-Jan-25	-	-	-	-	-	300305	-	-	-	5385	-	-	-		P/e
25-Jan-25	7:00	19:00	11kg	13kg	250g	300305	300340	35	7.06	5385	5398	134	-		P/e
26-Jan-25	-	-	-	-	-	300340	300340	00	-	5398	5398	00	-		P/e
27-Jan-25	7:00	19:00	10kg	12kg	250g	300340	300376	36	7.02	5398	5410	125	-		P/e
28-Jan-25	7:00	19:00	9kg	11kg	250g	300376	300402	26	7.06	5410	5423	93	-		P/e
29-Jan-25	7:00	19:00	10kg	10kg	200g	300402	300427	25	7.04	5423	5429	93	-		P/e
30-Jan-25	-	-	-	-	-	300427	-	-	-	5429	-	-	-		

PLACE : SONEPAT

ETP OPERATOR

PIONEER ENVIRO TECH (Environment Consultant)

Auth. Signatory
For Abycons Textiles Pvt. Ltd.

Auth

Director

Name & Address of unit :- ABYCONS TEXTILE Private Limited PLOT NO. 685

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE		REMARK
	ON	OFF	Alum	LIME	POLY	ON	OFF			ON	OFF		Sludge		
01-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	1901kg		Sunday
02-Dec-24	9:00	19:00	9Kg	15Kg	250gm	299322	299362	40	7.04	51569	51634	65	-	tsingh	
03-Dec-24	-	-	-	-	-	-	-	Plant Stop	-	-	-	-	-	-	-
04-Dec-24	9:00	19:00	9Kg	15Kg	250gm	299362	299402	40	7.03	51634	51702	68	-	tsingh	
05-Dec-24	9:00	19:00	9Kg	13Kg	220gm	299402	299440	38	7.02	51702	51753	51	-	tsingh	
06-Dec-24	9:00	19:00	8Kg	12Kg	200gm	299440	299470	30	7.04	51753	51803	50	-	tsingh	
07-Dec-24	9:00	19:00	7Kg	14Kg	240gm	299470	299508	38	7.03	51803	51865	62	300kg	tsingh	
08-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Sunday
09-Dec-24	-	-	-	-	-	-	-	Plant Stop	-	-	-	-	-	-	-
10-Dec-24	-	-	-	-	-	-	-	Plant Stop	-	-	-	-	-	-	-
11-Dec-24	9:00	19:00	9Kg	15Kg	250gm	299508	299548	40	7.04	51865	51940	75	-	tsingh	
12-Dec-24	-	-	-	-	-	-	-	Plant Stop	-	-	-	-	-	-	-
13-Dec-24	9:00	19:00	8Kg	13Kg	200gm	299548	299580	32	7.02	51940	52000	60	-	tsingh	
14-Dec-24	9:00	19:00	9Kg	15Kg	210gm	299580	299620	40	7.03	52000	52070	70	-	tsingh	
15-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	120kg	-	Sunday
16-Dec-24	9:00	19:00	8Kg	13Kg	200gm	299620	299653	33	7.02	52070	52120	50	-	tsingh	
17-Dec-24	9:00	19:00	9Kg	15Kg	230gm	299653	299693	40	7.03	52120	52187	67	-	tsingh	
18-Dec-24	-	-	-	-	-	-	-	Plant Stop	-	-	-	-	-	-	-
19-Dec-24	9:00	19:00	8Kg	14Kg	220gm	299693	299731	38	7.04	52187	52250	63	-	tsingh	
20-Dec-24	9:00	19:00	8Kg	12Kg	200gm	299731	299763	32	7.03	52250	52320	70	-	tsingh	
21-Dec-24	9:00	19:00	8Kg	13Kg	200gm	299763	299793	34	7.02	52320	52390	70	-	tsingh	
22-Dec-24	9:00	19:00	8Kg	12Kg	200gm	299793	299833	40	7.04	52390	52463	73	-	tsingh	
23-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
26-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
28-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
29-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31-Dec-24	9:00	19:00	8Kg	12Kg	200gm	299833	299865	32	7.03	52463	52511	48	-	-	

PLACE : SONEPAT

ETP OPERATOR

PIONEER ENVIRO TECH (Environment Consultant)

For Abys Auth. Signatory

Handwritten signature

Director

Name & Address of unit :- ABYCONS TEXTILE Private Limited PLOT NO. 685

DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE		REMARK
	ON	OFF	Alum	LIME	POLY	ON	OFF			ON	OFF		Sludge		
01-Nov-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	
02-Nov-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	
03-Nov-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	
04-Nov-24	9:00	19:00	7Kg	13Kg	200gm	298558	298591	33	7.03	50337	50392	55	240Kg	Singh	
05-Nov-24	9:00	19:00	6Kg	11Kg	200gm	298591	298617	26	7.02	50392	50442	50	-	Singh	
06-Nov-24	9:00	19:00	9Kg	15Kg	250gm	298617	298657	40	7.05	50442	50503	61	-	Singh	
07-Nov-24	9:00	19:00	6Kg	10Kg	150gm	298657	298681	24	7.02	50503	50536	33	-	Singh	
08-Nov-24	9:00	19:00	8Kg	13Kg	200gm	298681	298719	38	7.04	50536	50586	50	-	Singh	
09-Nov-24	9:00	19:00	7Kg	12Kg	150gm	298719	298746	27	7.02	50586	50636	50	-	Singh	
10-Nov-24	-	-	-	-	-	-	-	-	-	-	-	-	200Kg	-	Sunday
11-Nov-24	9:00	19:00	9Kg	15Kg	250gm	298746	298786	40	7.04	50636	50711	75	-	Singh	
12-Nov-24	9:00	19:00	8Kg	15Kg	250gm	298786	298825	39	7.05	50711	50771	60	-	Singh	
13-Nov-24	9:00	19:00	9Kg	13Kg	220gm	298825	298863	38	7.03	50771	50821	50	-	Singh	
14-Nov-24	9:00	19:00	8Kg	13Kg	220gm	298863	298900	37	7.04	50821	50866	45	-	Singh	
15-Nov-24	9:00	19:00	8Kg	12Kg	200gm	298900	298935	35	7.02	50866	50907	41	-	Singh	
16-Nov-24	9:00	19:00	10Kg	17Kg	250gm	298935	298985	50	7.04	50907	50962	55	-	Singh	
17-Nov-24	-	-	-	-	-	-	-	-	-	-	-	-	250Kg	-	Sunday
18-Nov-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	
19-Nov-24	9:00	19:00	8Kg	13Kg	220gm	298985	299022	37	7.03	50962	51015	53	-	Singh	
20-Nov-24	9:00	19:00	8Kg	12Kg	220gm	299022	299058	36	7.04	51015	51067	52	-	Singh	
21-Nov-24	9:00	19:00	10Kg	16Kg	250gm	299058	299103	45	7.05	51067	51113	46	-	Singh	
22-Nov-24	9:00	19:00	9Kg	15Kg	220gm	299103	299143	40	7.04	51113	51165	52	-	Singh	
23-Nov-24	9:00	19:00	6Kg	10Kg	180gm	299143	299163	20	7.03	51165	51210	45	-	Singh	
24-Nov-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Sunday
25-Nov-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	180Kg	-	
26-Nov-24	9:00	19:00	7Kg	11Kg	150gm	299163	299193	30	7.05	51210	51299	89	-	Singh	
27-Nov-24	9:00	19:00	7Kg	12Kg	150gm	299193	299224	31	7.04	51299	51374	75	-	Singh	
28-Nov-24	9:00	19:00	8Kg	13Kg	200gm	299224	299260	36	7.04	51374	51444	70	-	Singh	
29-Nov-24	9:00	19:00	8Kg	12Kg	200gm	299260	299292	32	7.03	51444	51504	60	-	Singh	
30-Nov-24	9:00	19:00	8Kg	12Kg	200gm	299292	299322	30	7.04	51504	51569	65	-	Singh	
01-Dec-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

PLACE : SONEPAT

ETP OPERATOR

PIONEER ENVIRO TECH (Environment Consultant)

For Abycons Textile Auth: Signatory

Amr
Director

LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

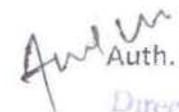
Name & Address of unit :- ABYCONS TEXTILE Private Limited PLOT NO. 685

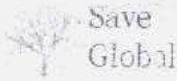
DATE	INLET PUMP		CHEMICAL CONSUMPTION			FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE		REMARK
	ON	OF	Alum	LIME	POLY	ON	OFF			ON	OFF		Sludge		
01-Oct-24	9:00	19:00	7Kg	12Kg	200gm	297835	297900	35	7.02	48720	48804	84	-	tsingh	
02-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
03-Oct-24	9:00	19:00	6Kg	12Kg	200gm	297900	297930	30	7.05	48804	48879	75	-	tsingh	
04-Oct-24	9:00	19:00	9Kg	15Kg	250gm	297930	297972	40	7.04	48879	48965	86	-	tsingh	
05-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
06-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	2.00Kg	-	Sunday
07-Oct-24	9:00	19:00	7Kg	11Kg	200gm	297972	298002	30	7.04	48965	49030	65	-	tsingh	
08-Oct-24	9:00	19:00	6Kg	10Kg	200gm	298002	298030	28	7.02	49030	49085	55	-	tsingh	
09-Oct-24	9:00	-	-	-	-	-	-	-	-	-	-	-	-	-	Plant Stop
10-Oct-24	9:00	19:00	6Kg	11Kg	200gm	298030	298060	30	7.04	49085	49165	80	-	tsingh	
11-Oct-24	9:00	19:00	9Kg	15Kg	250gm	298060	298100	40	7.05	49165	49300	135	-	tsingh	
12-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	150Kg	-	Dussehra
13-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
14-Oct-24	9:00	19:00	9Kg	14Kg	250gm	298100	298140	38	7.02	49300	49425	125	-	tsingh	Sunday
15-Oct-24	9:00	19:00	8Kg	11Kg	200gm	298140	298169	29	7.02	49425	49520	95	-	tsingh	
16-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Plant Stop C/M
17-Oct-24	9:00	19:00	7Kg	10Kg	200gm	298169	298195	26	7.04	49520	49595	75	-	tsingh	Power cut
18-Oct-24	9:00	19:00	8Kg	10Kg	200gm	298195	298225	30	7.05	49595	49675	80	-	tsingh	
19-Oct-24	9:00	19:00	8Kg	14Kg	200gm	298225	298260	35	7.03	49675	49765	80	200Kg	tsingh	
20-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
21-Oct-24	9:00	19:00	8Kg	12Kg	200gm	298260	298290	30	7.04	49755	49840	85	-	tsingh	Sunday Power cut
22-Oct-24	9:00	19:00	9Kg	15Kg	250gm	298290	298330	40	7.05	49840	49925	85	-	tsingh	Power cut + weather
23-Oct-24	9:00	19:00	7Kg	14Kg	250gm	298330	298365	35	7.02	49925	49989	64	-	tsingh	
24-Oct-24	9:00	19:00	6Kg	11Kg	200gm	298365	298387	22	7.02	49989	50043	54	-	tsingh	
25-Oct-24	9:00	19:00	7Kg	13Kg	250gm	298387	298422	35	7.04	50043	50103	60	-	tsingh	
26-Oct-24	9:00	19:00	7Kg	14Kg	250gm	298422	298458	36	7.05	50103	50166	63	-	tsingh	
27-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	250Kg	-	Sunday
28-Oct-24	9:00	19:00	9Kg	15Kg	250gm	298458	298498	40	7.04	50166	50238	62	-	tsingh	
29-Oct-24	9:00	19:00	10Kg	15Kg	250gm	298498	298538	40	7.02	50238	50312	84	-	tsingh	
30-Oct-24	9:00	15:00	4Kg	8Kg	100gm	298538	298558	20	7.02	50312	50337	25	-	tsingh	
31-Oct-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Diwali

PLACE : SONEPAT

ETP OPERATOR

PIONEER ENVIRO TECH (Environment Consultant)


 Auth. Signatory
 Director



LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS TEXTILE Private Limited PLOT NO. 685

DATE	INLET PUMP	CHEMICAL CONSCOMTION				FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE		REMARK
		ON	OF	Alum	LIME	POLY	ON			OFF	ON		OFF	Sludge	
01-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
02-Sep-24	7:00	19:00	8Kg	12Kg	200gm	297197	297235	33	7.02	47565	47617	52	-	-	-
03-Sep-24	9:00	19:00	9Kg	15Kg	250gm	297230	297272	42	7.04	47617	47674	57	-	-	Plant stop
04-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
05-Sep-24	9:00	19:00	9Kg	14Kg	250gm	297272	297319	40	7.01	47674	47724	50	-	-	Plant stop
06-Sep-24	9:00	19:00	8Kg	8Kg	100gm	297312	297325	13	7.02	47724	47739	15	-	-	Plant stop
07-Sep-24	9:00	19:00	8Kg	14Kg	250gm	297325	297364	39	7.03	47739	47789	50	-	-	Plant stop
08-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
09-Sep-24	9:00	19:00	7Kg	12Kg	200gm	297364	297398	34	7.04	47789	47833	44	-	-	Sunday
10-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11-Sep-24	9:00	19:00	5Kg	10Kg	200gm	297398	297424	26	7.03	47833	47875	42	-	-	Plant stop
12-Sep-24	15:00	19:00	2Kg	5Kg	100gm	297424	297438	14	7.02	47875	47895	20	-	-	Plant stop
13-Sep-24	9:00	19:00	8Kg	14Kg	200gm	297438	297470	32	7.03	47895	47950	55	-	-	Plant stop
14-Sep-24	9:00	19:00	9Kg	14Kg	200gm	297470	297505	35	7.01	47950	48015	65	-	-	Plant stop
15-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
16-Sep-24	9:00	19:00	10Kg	14Kg	250gm	297505	297544	39	7.04	48015	48075	60	-	-	Sunday
17-Sep-24	9:00	19:00	8Kg	12Kg	200gm	297544	297580	36	7.03	48075	48117	42	-	-	Plant stop
18-Sep-24	9:00	19:00	7Kg	11Kg	200gm	297580	297610	30	7.02	48117	48156	39	-	-	Plant stop
19-Sep-24	9:00	19:00	6Kg	10Kg	200gm	297610	297639	29	7.04	48156	48195	39	-	-	Plant stop
20-Sep-24	9:00	19:00	7Kg	11Kg	200gm	297639	297657	18	7.02	48195	48250	55	-	-	Plant stop
21-Sep-24	9:00	19:00	8Kg	12Kg	250gm	297657	297691	34	7.03	48250	48330	80	-	-	Plant stop
22-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23-Sep-24	9:00	18:00	5Kg	9Kg	150gm	297691	297718	20	7.04	48330	48390	60	-	-	Sunday
24-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25-Sep-24	9:00	19:00	7Kg	11Kg	200gm	297718	297745	27	7.05	48390	48460	70	-	-	Plant stop
26-Sep-24	9:00	19:00	5Kg	9Kg	150gm	297745	297769	24	7.04	48460	48505	45	-	-	Plant stop
27-Sep-24	9:00	19:00	5Kg	10Kg	200gm	297769	297799	30	7.05	48505	48570	65	-	-	Plant stop
28-Sep-24	9:00	19:00	6Kg	10Kg	200gm	297799	297830	31	7.04	48570	48635	65	-	-	Plant stop
29-Sep-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30-Sep-24	9:00	19:00	6Kg	12Kg	200gm	297830	297885	55	7.04	48635	48720	85	-	-	Sunday

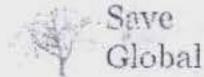
For Abycons Textiles Pvt. Ltd.

PLACE : SONEPAT

ETP OPERATOR

PIONEER ENVIRO TECH (Environment Consultant)

Auth. Signatory
 Director



LPG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

Name & Address of unit :- ABYCONS Textiles Private Limited PLOT NO. 685

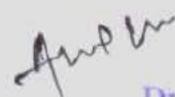
DATE	INLET PUMP		CHEMICAL CON. COM. TION			FLOW METER		Consumption	PH. Treated MET. RED	ENERGY METER		Consumption	SIGNATURE		REMARK
	ON	OF	Alum	LIME	POLY	ON	OFF			ON	OFF		Sludge		
01-Aug-24	9:00	19:00	9Kg	15Kg	250gm	296433	296473	40	7.02	46313	46364	51		tsingh	
02-Aug-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
03-Aug-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
04-Aug-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Sunday
05-Aug-24	9:00	19:00	8Kg	12Kg	200gm	296478	296508	35	7.03	46364	46425	61		tsingh	
06-Aug-24	9:00	19:00	9Kg	13Kg	250gm	296508	296546	38	7.02	46425	46490	65		tsingh	
07-Aug-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
08-Aug-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	tsingh
09-Aug-24	9:00	19:00	10Kg	15Kg	250gm	296546	296586	40	7.04	46490	46555	65		tsingh	
10-Aug-24	9:00	19:00	9Kg	13Kg	250gm	296586	296625	39	7.02	46555	46639	84	190Kg	tsingh	
11-Aug-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Sunday
12-Aug-24	9:00	19:00	9Kg	14Kg	250gm	296625	296663	38	7.03	46639	46709	70		tsingh	
13-Aug-24	9:00	19:00	8Kg	14Kg	250gm	296663	296703	40	7.01	46709	46772	63		tsingh	
14-Aug-24	9:00	19:00	9Kg	13Kg	250gm	296703	296743	40	7.02	46772	46838	66		tsingh	
15-Aug-24	-	-	-	-	-	-	-	Independence Day		-	-	-	-	-	-
16-Aug-24	9:00	19:00	8Kg	14Kg	250gm	296743	296782	39	7.04	46838	46896	58		tsingh	
17-Aug-24	9:00	19:00	9Kg	15Kg	250gm	296782	296822	40	7.02	46896	46955	59	230Kg	tsingh	
18-Aug-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Sunday
19-Aug-24	-	-	-	-	-	-	-	Raksha Bandhan		-	-	-	-	-	-
20-Aug-24	9:00	19:00	8Kg	12Kg	250gm	296822	296857	35	7.03	46955	47020	65		tsingh	
21-Aug-24	9:00	19:00	9Kg	11Kg	200gm	296857	296893	36	7.02	47020	47080	60		tsingh	
22-Aug-24	9:00	19:00	8Kg	12Kg	200gm	296893	296929	36	7.04	47080	47140	60		tsingh	
23-Aug-24	9:00	19:00	7Kg	11Kg	200gm	296929	296962	33	7.02	47140	47190	50		tsingh	
24-Aug-24	9:00	19:00	9Kg	15Kg	250gm	296962	297003	41	7.04	47190	47250	60		tsingh	
25-Aug-24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Sunday
26-Aug-24	-	-	-	-	-	-	-	Plant stop	-	-	-	-	-	-	-
27-Aug-24	9:00	19:00	9Kg	15Kg	250gm	297003	297044	41	7.02	47250	47330	80		tsingh	
28-Aug-24	9:00	19:00	10Kg	14Kg	250gm	297044	297084	40	7.03	47330	47390	60		tsingh	
29-Aug-24	9:00	19:00	8Kg	13Kg	200gm	297084	297119	35	7.01	47390	47440	50		tsingh	
30-Aug-24	9:00	19:00	8Kg	14Kg	250gm	297119	297157	38	7.04	47440	47490	50		tsingh	
31-Aug-24	9:00	19:00	9Kg	14Kg	250gm	297157	297197	40	7.02	47490	47665	75	Abbycons	tsingh	

Auth. Signatory

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-01-25	34169	34244	52	<u>Plu</u>
02-01-25	34244	34244	00	<u>Plu</u>
03-01-25	34244	34302	58	<u>Plu</u>
04-01-25	34302	34363	61	<u>Plu</u>
05-01-25	34363	34363	00	<u>Plu</u>
06-01-25	34363	34427	64	<u>Plu</u>
07-01-25	34427	34484	57	<u>Plu</u>
08-01-25	34484	34545	61	<u>Plu</u>
09-01-25	34545	34602	57	<u>Plu</u>
10-01-25	34602	34602	00	<u>Plu</u>
11-01-25	34602	34656	54	<u>Plu</u>
12-01-25	34656	34656	00	<u>Plu</u>
13-01-25	34656	34656	00	<u>Plu</u>
14-01-25	34656	34719	63	<u>Plu</u>
15-01-25	34719	34773	54	<u>Plu</u>
16-01-25	34773	34773	00	<u>Plu</u>
17-01-25	34773	34832	59	<u>Plu</u>
18-01-25	34832	34892	60	<u>Plu</u>
19-01-25	34892	34892	00	<u>Plu</u>
20-01-25	34892	34954	62	<u>Plu</u>
21-01-25	34954	35011	57	<u>Plu</u>
22-01-25	35011	35064	53	<u>Plu</u>
23-01-25	35064	35064	00 Plc	<u>Plu</u>
24-01-25	35064	35064	00 Plc	<u>Plu</u>
25-01-25	35064	35125	61	<u>Plu</u>
26-01-25	35125	35125	00	Plc <u>Plu</u>
27-01-25	35125	35190	65	<u>Plu</u>
28-01-25	35190	35245	55	<u>Plu</u>
29-01-25	35245	35303	58	<u>Plu</u>
30-01-25	35303			
31-01-25				

For Abycons Textiles Pvt Ltd



Director

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-12-24	33087	33087	00	<u>Plus</u>
02-12-24	33087	33149	62	<u>Plus</u>
03-12-24	33149	33149	00	<u>Plus</u>
04-12-24	33149	33214	65	<u>Plus</u>
05-12-24	33214	33275	61	<u>Plus</u>
06-12-24	33275	33339	64	<u>Plus</u>
07-12-24	33339	33397	58	<u>Plus</u>
08-12-24	33397	33097	00	<u>Plus</u>
09-12-24	33397	33397	00	<u>Plus</u>
10-12-24	33397	33397	00	<u>Plus</u>
11-12-24	33397	33400	23	<u>Plus</u>
12-12-24	33460	33521	61	<u>Plus</u>
13-12-24	33521	33578	57	<u>Plus</u>
14-12-24	33578	33642	64	<u>Plus</u>
15-12-24	33642	33642	00	<u>Plus</u>
16-12-24	33642	33708	66	<u>Plus</u>
17-12-24	33708	33767	59	<u>Plus</u>
18-12-24	33767	33767	00	<u>Plus</u>
19-12-24	33767	33829	62	<u>Plus</u>
20-12-24	33829	33894	65	<u>Plus</u>
21-12-24	33894	33956	62	<u>Plus</u>
22-12-24	33956	34011	55	<u>Plus</u>
23-12-24	34011	34011	-	<u>Plus</u>
24-12-24	-	-	=	<u>Plus</u>
25-12-24	34011	-	-	<u>Plus</u>
26-12-24	-	-	-	<u>Plus</u>
27-12-24	-	-	-	<u>Plus</u>
28-12-24	-	-	-	<u>Plus</u>
29-12-24	34011	34056	45	<u>Plus</u>
30-12-24	34056	34108	52	<u>Plus</u>
31-12-24	34108	34169	61	<u>Plus</u>

For Abycons Textiles Ltd.

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Director

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-08-24	27835	27896	61	plw
02-08-24	27896	27896	00	plw
03-08-24	27896	27896	00	plw
04-08-24	27896	27896	00	plw
05-08-24	27896	27963	67	plw
06-08-24	27963	28028	65	plw
07-08-24	28028	28028	00	plw
08-08-24	28028	28028	00	plw
09-08-24	28028	28092	64	plw
10-08-24	28092	28159	67	plw
11-08-24	28159	28159	00	plw
12-08-24	28159	28225	66	plw
13-08-24	28225	28289	64	plw
14-08-24	28289	28352	63	plw
15-08-24	28352	28352	00	plw
16-08-24	28352	28417	65	plw
17-08-24	28417	28480	63	plw
18-08-24	28480	28480	00	plw
19-08-24	28480	28480	00	plw
20-08-24	28480	28547	67	plw
21-08-24	28547	28610	63	plw
22-08-24	28610	28676	66	plw
23-08-24	28676	28738	62	plw
24-08-24	28738	28805	67	plw
25-08-24	28805	28805	00	plw
26-08-24	28805	28805	00	plw
27-08-24	28805	28872	67	plw
28-08-24	28872	28938	66	plw
29-08-24	28938	29001	63	plw
30-08-24	29001	29066	65	plw
31-08-24	29066	29132	66	plw

For Abycons Textiles Pvt. Ltd

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Director

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-11-24	31780	31780	00	Plus
02-11-24	31780	31780	00	Plus
03-11-24	31780	31780	00	Plus
04-11-24	31780	31834	54	Plus
05-11-24	31834	31886	52	Plus
06-11-24	31886	31944	58	Plus
07-11-24	31944	31991	47	Plus
08-11-24	31991	32053	62	Plus
09-11-24	32053	32111	58	Plus
10-11-24	32111	32111	00	Plus
11-11-24	32111	32174	63	Plus
12-11-24	32174	32233	59	Plus
13-11-24	32233	32296	63	Plus
14-11-24	32296	32354	58	Plus
15-11-24	32354	32418	64	Plus
16-11-24	32418	32478	60	Plus
17-11-24	32478	32478	00	Plus
18-11-24	32478	32478	00	Plus
19-11-24	32478	32543	65	Plus
20-11-24	32543	32600	57	Plus
21-11-24	32600	32661	61	Plus
22-11-24	32661	32721	60	Plus
23-11-24	32721	32784	63	Plus
24-11-24	32784	32784	00	Plus
25-11-24	32784	32844	00	Plus
26-11-24	32844	32846	62	Plus
27-11-24	32846	32907	61	Plus
28-11-24	32907	32965	58	Plus
29-11-24	32965	33028	63	Plus
30-11-24	33028	33087	59	Plus
01-12-24				

For Abycons Textiles Pvt. Ltd.

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Director

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-09-24	29132	29132	00	Aluo
02-09-24	29132	29199	67	Aluo
03-09-24	29199	29263	64	Aluo
04-09-24	29263	29263	00	Aluo
05-09-24	29263	29329	66	Aluo
06-09-24	29329	29371	42	Aluo
07-09-24	29371	29425	54	Aluo
08-09-24	29425	29425	00	Aluo
09-09-24	29425	29487	62	Aluo
10-09-24	29487	29487	00	Aluo
11-09-24	29487	29541	54	Aluo
12-09-24	29541	29596	55	Aluo
13-09-24	29596	29654	58	Aluo
14-09-24	29654	29715	61	Aluo
15-09-24	29715	29715	00	Aluo
16-09-24	29715	29781	66	Aluo
17-09-24	29781	29839	58	Aluo
18-09-24	29839	29898	59	Aluo
19-09-24	29898	29961	63	Aluo
20-09-24	29961	30021	60	Aluo
21-09-24	30021	30084	63	Aluo
22-09-24	30084	30084	00	Aluo
23-09-24	30084	30133	49	Aluo
24-09-24	30133	30133	00	Aluo
25-09-24	30133	30196	63	Aluo
26-09-24	30196	30257	61	Aluo
27-09-24	30257	30316	59	Aluo
28-09-24	30316	30372	56	Aluo
29-09-24	30372	30372	00	Aluo
30-09-24	30372	30433	61	Aluo

For Abycons Textiles Pvt. Ltd.

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Director

WATER FLOW METER

DATE	METER ON	METER OFF	TOTAL CONSUMPTION	SIGN
01-10-24	30433	30496	63	<u>Aluo</u>
02-10-24	30496	30496	00	<u>Aluo</u>
03-10-24	30496	30560	64	<u>Aluo</u>
04-10-24	30560	30619	59	<u>Aluo</u>
05-10-24	30619	30619	00	<u>Aluo</u>
06-10-24	30619	30619	00	<u>Aluo</u>
07-10-24	30619	30685	66	<u>Aluo</u>
08-10-24	30685	30746	61	<u>Aluo</u>
09-10-24	30746	30746	00	<u>Aluo</u>
10-10-24	30746	30808	62	<u>Aluo</u>
11-10-24	30808	30872	64	<u>Aluo</u>
12-10-24	30872	30872	00	<u>Aluo</u>
13-10-24	30872	30872	00	<u>Aluo</u>
14-10-24	30872	30937	65	<u>Aluo</u>
15-10-24	30937	31001	64	tsinsh
16-10-24	31001	31001	00	tsinsh
17-10-24	31001	31063	62	tsinsh
18-10-24	31063	31128	65	tsinsh
19-10-24	31128	31189	61	<u>Aluo</u>
20-10-24	31189	31189	00	<u>Aluo</u>
21-10-24	31189	31252	63	<u>Aluo</u>
22-10-24	31252	31317	65	<u>Aluo</u>
23-10-24	31317	31376	63	<u>Aluo</u>
24-10-24	31376	31435	59	<u>Aluo</u>
25-10-24	31435	31498	63	<u>Aluo</u>
26-10-24	31498	31556	58	<u>Aluo</u>
27-10-24	31556	31617	61	<u>Aluo</u>
28-10-24	31617	31682	65	tsinsh
29-10-24	31682	31741	59	<u>Aluo</u>
30-10-24	31741	31780	39	<u>Aluo</u>
31-10-24	31780	31780	00	<u>Aluo</u>

For Abycons Textiles Pvt. Ltd.

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Director

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: vijay.kumar@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case proiongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **9th** day of **May**, 2025

Accepted, identified and certified subjected to the terms of the fees.

[SIDDHARTH BATRA] [ARCHNA YADAV]

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates


For Aaryon Textiles Pvt. Ltd.
 Director

ABYCONS TEXTILES PVT LTD

**Plot No. 685, Phase-II, HSIIDC Barhi,
GANAUR, SONIPAT, HARYANA-131101**

Certified true copy of the resolution passed at the meeting of the board of directors of Abycons Textiles Pvt. Ltd. Held at the registered office of the company at Plot No. 685, Phase-2, HSIIDC Barhi, Ganaur, Sonipat, Haryana-131101 on 22/02/2025 at 3:00 PM.

“RESOLVED THAT Mr. Anil Kumar Jain is hereby authorized on behalf of Abycons Textiles Pvt. Ltd. to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company.

RESOLVED FURTHER THAT Mr. Anil Kumar Jain is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Anil Kumar Jain in connection with the above matters be and are hereby ratified and confirmed by the company.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”

For and on behalf of
Abycons Textiles Pvt. Ltd.

3.10



Sushil Kumar Jain Director

Director

DIN - 10493096



भारत सरकार
Unique Identification Authority of India
Government of India

नामांकन क्रमांक / Enrollment No.: 2017/00464/09974

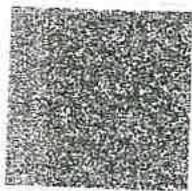
To
अनिल कुमार जैन
Anil Kumar Jain
S/O Khajanchi Lal Jain
E-169
SECTOR-14, ROHINI
PRASHANT VIHAR
Rohini Sector-7
North West Delhi
Delhi 110085
9810127911

10/01/2012

168399980



UA009372565IN



आपका आधार क्रमांक / Your Aadhaar No. :



9481

मेरा आधार, मेरी पहचान



भारत सरकार
Government of India



अनिल कुमार जैन
Anil Kumar Jain
जन्म तिथि / DOB : 05/07/1980
पुरुष / MALE



9481

मेरा आधार, मेरी पहचान

For Abycons Textiles Pvt. Ltd

Anil Kumar Jain
Director





Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent Nos. 26, 32 & 35 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Fri, May 9, 2025 at 5:15 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Archana Yadav <archana.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 26, 32 & 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

 Paperbook NGT REPLY-R26 Vardhman
Creations_Redacted.pdf Paperbook NGT REPLY-R35 abycons textile
copy_Redacted.pdf Paperbook- NGT REPLY-R32 Super
Dyeing_Redacted.pdf**Vijay Kumar**
Office Manager

8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

"This message and any attachments are solely for the intended recipient and may contain confidential or privileged information. If you are not the intended recipient, any disclosure, copying, use, or distribution of the information included in this message and any attachments is prohibited. If you have received this communication in error, please notify us by reply e-mail and immediately and permanently delete this message and any attachments. Thank you."